

Central Administrative Tribunal
Principal Bench: New Delhi

O.A No. 1846/2002

New Delhi this the 28th Day of January 2003

Hon'ble Dr. A. Vedavalli, Member (J)

Virender Paul Singh
S/o Late Shri Kartar Singh
R/o Quarter No. 1107, Sector 12,
R.K. Puram, New Delhi-110 022. Applicant

(By Advocate: None for the applicant even on second call)

Versus

1. Central Water Commission,
Sewa Bhawan, R.K. Puram,
New Delhi-110 0665.
2. Ministry of Water Resources,
Govt. of India,
Office Sharam Shakti Bhawan,
New Delhi.
Through its Secretary,

(By Advocate: Shri D.S. Mahendru)

ORDER (Oral)

Hon'ble Dr. A. Vedavalli, Member (J)

None for the applicant even on the second call. It is seen that none has appeared on behalf of the applicant even on several earlier occasions viz. 16.9.2002, 10.10.2002, 2.12.2002 and 14.1.2003. In the circumstances, it appears that the applicant is not interested in pursuing this OA furthr. OA is therefore dismissed in default and for non-prosecution.

A. Vedavathi

(Dr. A. Vedavalli)
Member (J)

Mittal